

it feasible to operate this air service on account of inadequate traffic potential to sustain it.

Proposal to Link Kovalam and Goa Tourist Centres by Air

1012. SHRI A. NEELALOHITHA-DA AN NADAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to connect the two famous tourist centres-Kovalam and Goa through Indian Airlines flights ; and

(b) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) No, Sir.

(b) Does not arise.

Revamping Intelligence Wing of Income Tax Department

1013. D. S. A. SIVAPRAKASHAM : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to revamp the intelligence wing of the Income Tax Department ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) and (b) There is a proposal to strengthen the intelligence wing of the Income-tax Department. A Directorate of Inspection (Intelligence) has been set up. A proposal for strengthening the Directorate of Inspection (Intelligence) is under consideration. The Intelligence Wings have been provided with additional vehicles. It is also proposed to provide a wireless communication system to the intelligence wing. The Department also proposes to develop, through the newly set up Directorate of Inspection (Intelligence), its own effective

intelligence organisation. It is proposed to devise ways and means for carrying out detailed and early investigations in search and seizure cases. The Commissioners of Income-tax have been directed to make full use of the Intelligence units to plan and co-ordinate search operations in their charges.

Purchase of Blankets for ITDC Hotels

1014. SHRI D. S. A. SIVAPRAKASHAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the India Tourism Development Corporation have framed rules regarding purchase of blankets required for I. T. D. C. Hotels ;

(b) if so, the details thereof ;

(c) whether during the last three years, action has been taken to purchase blankets in violation of or giving exceptions to the rules ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) and (b) Purchases of various items including blankets for ITDC hotels are made under the ITDC's Purchase and Stores procedure. Under the procedure tenders/quotations are invited from leading manufacturers/suppliers and selection is made keeping in view the quality and competitiveness of the rates.

(c) and (d) During the last three years, only one case came to notice where 50 sub-standard blankets were allegedly purchased in an ITDC hotel. The case was investigated by the CBI who had recommended departmental action against the defaulting officials.

Bonus Dispute for 1982-83 for MITCO Workers of Bihar

1015 SHRI A. K. ROY : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the bonus dispute for the year 1982-83 for MITCO workers of Bihar is still pending before the Labour Department of Bihar ;

(b) if so, the details of the dispute and the stand taken by the Management ;

(c) the steps taken by the MITCO for the early solution ; and

(d) whether Government would advise arbitration by the Labour Ministry in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) Yes, Sir. The bonus for 1982-83 had been paid to the workers by MITCO at the rate of 9.5% but a section of workers disputed this and demanded bonus at the rate of 20%. The higher payment asked for was not in accordance with the provisions of Payment of Bonus Act. The issue has been taken up by the superintendent of Labour, Government of Bihar, Giridih, where it is still under consideration.

(c) MITCO is in constant touch with the Superintendent of Labour, Government of Bihar and has also furnished such information as required by them from time to time to enable them to take quick decision.

(d) Since the bonus dispute is pending with the Government of Bihar, it may not be advisable at this stage to refer it to arbitration.

Instalments of D. A. Released to Central Government Employees from 1980 to 1984

1016. SHRI ASHFAQ HUSSAIN : Will the Minister of FINANCE be pleased to state :

(a) the number of instalments of D. A. fell due to Central Government Employees from 1st January, 1980 to 30th June, 1984 ;

(b) the number of instalments released to the Central Government Employees during this period ; and

(c) the consumer price index as on 1 January, 1980 and also on 30 June, 1984 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) and (b) During the period from 1st January, 1980 to 30th June, 1984 payment of twenty six instalments of Dearness Allowance to Central Government employees became due for consideration and twenty three instalments were sanctioned.

(c) The monthly Consumer Price Index figures for the month of June, 1984, have not yet become available. However, the 12-monthly average of Consumer Price Index as on 1st January, 1980 was 349.75.

Opening of Raw Material Banks at Different Handloom Centres in UP

1017. SHRI ASHFAQ HUSSAIN : Will the Minister of COMMERCE be pleased to state whether in view of hike in prices of cotton yarn particularly in course count, Government propose direct the National Handloom Development Corporation to open immediately the raw material banks at different Aandloom Centres in U. P. particularly at Gorakhpur where the problem is acute ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : Since the National Handloom Development Corporation is a nacent organisation and will take some time to open yarn depots at differeut pockets of handloom concentration, Government of U. P. have directed the U, P. Handloom Corporation to open immediately about 25 yarn depots in different handloom centres in U. P. including Gorakhpur.

Board of National Handloom Development Corporation

1018. SHRI ASHFAQ HUSSAIN : Will the Minister of COMMERCE be pleased to state the names of the members of the Board, Managing Director, Chairman and the Chief Executive of the National Handloom Development Corporation ?